

(b) whether registration amount of the registered persons is utilised for construction of flats and whether this amount is taken to make available more flats to the public;

(c) whether DDA had sold flats to the Directorate of Estates after inviting applications from the registered persons;

(d) whether 512 flats under construction in Rajouri Garden and flats in the other colonies are proposed to be sold to the Directorate of Estates so as to make available more homes for Government employees;

(e) if so, whether due approval of the Parliament has been obtained for amending the Delhi Development Act; and

(f) if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir, since 50 per cent of the flats are to be sold to them on hire purchase basis and the balance on cash down basis while all these flats are sold to the Directorate of Estates on cash down basis.

(b) Yes, Sir.

(c) Yes, Sir.

(d) No, Sir.

(e) and (f). Do not arise.

Lack of medical facilities in MIG/LIG Flats in Mayapuri sold by DDA to Estate Office

3809. DR. RAMJI SINGH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that 132 MIG flats in Mayapuri have been sold to Estate Office;

(b) whether there is no CGHS dispensary in 1000 MIG/LIG flats in the

area which is occupied mostly by Government employees and this area has been linked with Harinagar Dispensary;

(c) whether the residents of these flats have represented for shifting the dispensary to these flats as Harinagar dispensary is located in an old house surrounded by open and overflowing drains and is without potable water and other facilities;

(d) whether DGHS has agreed to shift this dispensary to these 132 flats and has requested to the Ministry of Works to provide necessary accommodation; and

(e) if so, by what date the dispensary is likely to be shifted to these 132 MIG flats?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) Yes, Sir.

(c) to (e). On the request of D.G.H.S. two flats have been allotted in Mayapuri and the C.G.H.S. dispensary shortly.

Lack of basic facilities in D.D.A. Colony, Lawrence Road

3810. DR. SAROJINI MAHISHI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is no facility of Post Office, Bank, Super Bazar and CGHS in Lawrence Road, DDA Colony inhabited by the people belonging to Low Income Group;

(b) whether above authorities have approached DDA for allotment of suitable accommodation; and

(c) if so, the steps taken in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) A Post Office and a Bank are functioning in Lawrence Road Industrial Area which is in close proximity to the Lawrence Road Residential Scheme. A Dispensary and a Super Bazar are also in existence. In Addition a number of convenient shopping centres have been constructed by the DDA. These have been disposed of and they are catering to the needs of the public in that area.

(b) and (c). The DDA has reported that request for sites for a P & T building and CGHS Dispensary have been received and that the sites have been finalised by the DDA for allotment.

Provision of basic facilities in Bodella, Tilak Nagar, New Delhi

3811. **SHRI K. LAKKAPPA:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that basic amenities like sewerage, water, electricity etc. have not been provided to the plot-holders of Vikaspuri (Bodella) Welfare Association, Tilak Nagar, New Delhi, in spite of the fact that full payment in this behalf has been realised by DDA from them; and if so reasons therefor;

(b) by what time the above facilities are likely to be provided to the said plots-holders; and

(c) the various authorities responsible for this lapse and whether action will be taken against them for this?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Sewerage work has been completed except in Packets 'C', 'F' 'H-1' and 'H-3', which were subsequently converted from group housing to plotted area. The water supply

lines have been laid and connected to M.C.D. main. M.C.D. have been asked to release the water. The work of electric supply was started in 1973 and is keeping pace with the building activity in that area..

(b) Sewerage work—After March, 1979.

Water Supply—MCD have been asked to release the water.

Electricity—The work is likely to be completed by the end of 1979-80.

(c) There has been no avoidable lapse on the part of DDA authorities in providing the basic facilities in Bodella.

Allotment of plot to P. & T. Department in Janakpuri, New Delhi

3812. **SHRI BHARAT SINGH CHOWHAN:**

SHRI RAM KANWAR BERWA:

SHRI NATVERLAL B. PARMAR:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the possession of the plot earmarked for Post and Telegraph Office in A-3 Block shopping centre in Janakpuri, New Delhi has already been given to P & T Department;

(b) if not, the reasons for delay; and

(c) when the possession of the said plot is likely to be given?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) The P.&T. Department have objected to the existence of a man-hole on the site.

(c) Soon after the shifting of the man-hole for which necessary action has already been initiated.